NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/204/CAA/2017

NAME OF THE TRANSFEROR

: INDSIL ENERGY & ELECTROCHEMICALS PVT LTD

NAME OF THE TRANSFERRE

: INDSIL HYDRO POWER & MANGANESE LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. Ramakriohnan Vraragharam. Lener Counsel fr.

MS. G. Sirashankaron.

S. Sathya Garech.

connect for Applicants.

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<u>ORDER</u>

Counsel for applicant present. Heard. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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